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GAZETTE OF INDIA, EXTRAORDINARY

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, THE ^{1.9.} ~~31st~~ AUGUST, 1999.

NOTIFICATION
(INCOME-TAX)

S.O.----- In exercise of the powers conferred by sub-section (1) and (2) of section 120 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby --

- (a) directs that the Chief Commissioners specified in column (2) of the Schedule annexed, having their headquarters at the places specified in the corresponding entries in column (3) of the said Schedule, shall exercise their powers and perform their functions in respect of such territorial areas or of such persons or classes of persons or of such classes of income or of such cases or classes of cases in

SCHEDULE

S.No.	Designation	Headquarters	Jurisdiction
1.	2.	3.	4.
1.	Chief Commissioner of Income-tax, Guwahati.	Guwahati	(i) Commissioner of Income-tax, North Eastern Region-I, Guwahati (ii) Commissioner of Income-tax, North Eastern Region-II, Shillong.
2.	Chief Commissioner of Income-tax, Bhubaneswar	Bhubaneswar	(i) Commissioner of Income-tax, Bhubaneswar. (ii) Commissioner of Income-tax, Sambalpur.
3.	Chief Commissioner of Income-tax, Panchkula.	Panchkula	(i) Commissioner of Income-tax, Panchkula. (ii) Commissioner of Income-tax, Shimla. (iii) Commissioner of Income-tax, Rohatak.


(Mona M. Verma)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

Notification No. 11055

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अनुसूची

क्र०सं०	व्यक्तिनाम	मुख्यालय	क्षेत्राधिकार
1.	2.	3.	4.
1. मुख्य आयकर आयुक्त, मुवाहाटी	मुवाहाटी	1. आयकर आयुक्त, पूर्वोत्तर क्षेत्र-I, मुवाहाटी	
		2. आयकर आयुक्त, पूर्वोत्तर क्षेत्र-II, शिवम	
2. मुख्य आयकर आयुक्त, भुवनेश्वर	भुवनेश्वर	1. आयकर आयुक्त, भुवनेश्वर	
		2. आयकर आयुक्त, सम्बलपुर	
3. मुख्य आयकर आयुक्त, पंचकुला	पंचकुला	1. आयकर आयुक्त, पंचकुला	
		2. आयकर आयुक्त, शिवम	
		3. आयकर आयुक्त, रोहतक	

मोना वमा

। मोना एम. वर्मा ।

अवर सचिव, भारत सरकार

अधिसूचना सं० :- 11055

। का० सं० 187/8/99-आयकर वि० II

सेवा में,

प्रबन्धक,

भारत सरकार मुद्रणालय,

रिम रोड, मायापुरी औद्योगिक क्षेत्र,

।राजीव गांधी केन्द्र, नई दिल्ली ।